

**JUDGMENTS FOR THE MONTH OF JUNE, 2015**

<b>Sl No</b>	<b>Date of Judgment</b>	<b>CASE NO.</b>	<b>PARTIES' NAME</b>	<b>SUBJECT</b>	<b>JUDGMENT DELIVERED BY</b>
1	1 <sup>st</sup>	<a href="#">RSA 78/2004</a>	JITENDRA MOHAN NATH VS MD. AKHIL ALI	Second appeals arising out of suits in respect other matters	HON'BLE MR JUSTICE A K GOSWAMI
2	1 <sup>st</sup>	<a href="#">WP(C) 4182/2008</a>	MD. IMRAN ULLAH VS THE UNION OF INDIA & ORS	Major punishment relating to service of Defence Personal and Armed Forces	HON'BLE MR. JUSTICE UJJAL BHUYAN
3	1 <sup>st</sup>	<a href="#">WP(C) 7160/2013</a>	SMTI MINA HAZARIKA & 2 ORS VS THE STATE OF ASSAM AND 7 ORS	Other service matters with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
4	1 <sup>st</sup>	<a href="#">WP(C) 3267/2014</a>	DR. DURGESWAR KALITA VS THE STATE OF ASSAM AND 2 ORS	Other service matters with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MANOJIT BHUYAN
5	2 <sup>nd</sup>	<a href="#">RSA 92/2003</a>	DHARANI BAISHYA AND ORS VS HARESWAR BAISHYA AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A.K. GOSWAMI
6	2 <sup>nd</sup>	<a href="#">RFA 42/2006</a>	RAJESH KR. BHARATIA & ORS VS KRISHNA KR. BHARATIA	Appeals against Original Decrees	HON'BLE MR. JUSTICE N. CHAUDHURY
7	2 <sup>nd</sup>	<a href="#">RSA 112/2007</a>	RENUKA RABHA & ORS VS GOPAL CH. DEKA	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
8	2 <sup>nd</sup>	<a href="#">CRP 96/2010</a>	SWAPAN DAS VS PRADIP KR PAUL & ORS	Civil Revision under Article 227 of the Constitution	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
9	2 <sup>nd</sup>	<a href="#">CRP 127/2010</a>	SMT. MITHU DAS VS SURAJIT DAS	Civil Revision against orders passed by Civil Court in suits	THE HON'BLE MR JUSTICE HRISHIKESH ROY
10	2 <sup>nd</sup>	<a href="#">CRP 357/2010</a>	MADHUSUDHAN PAUL & 3 ORS VS GANESH BISWAS	Civil Revision against orders passed by Civil Court in suits	THE HON'BLE MR JUSTICE HRISHIKESH ROY
11	2 <sup>nd</sup>	<a href="#">Crl.A. 39/2012</a>	CONGRESS GOGOI AND ANR. VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE P. K. SAIKIA HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
12	2 <sup>nd</sup>	<a href="#">RSA 220/2012</a>	UMA KANTA BANIK VS PATAN LAL BANIK & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
13	2 <sup>nd</sup>	<a href="#">WP(C) 1734/2014</a>	MS. UPASANA DAS VS THE UNION OF INDIA & 4 ORS	Major punishment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MANOJIT BHUYAN
14	2 <sup>nd</sup>	<a href="#">WP(C) 3854/2014</a>	PREMESWAR THAKURIA VS THE STATE OF ASSAM AND 2 ORS	Other service matters with respect to Service of Teachers of Provincialized Schools	THE HON'BLE MR. JUSTICE UJJAL BHUYAN

15	2 <sup>nd</sup>	<a href="#">WP(C) 4184/2014</a>	MD. NURUL ISLAM VS THE STATE OF ASSAM AND 3 ORS	Promotion with respect to Service of Teachers of Provincialized Schools	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
16	2 <sup>nd</sup>	<a href="#">WP(C) 1623/2015</a>	EDWARD KRAMSA VS THE KARBIANGLONG AUTONOMOUS COUNCIL & 3 ORS	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR. JUSTICE B.K. SHARMA
17	2 <sup>nd</sup>	<a href="#">WP(C) 1685/2015</a>	BINOY TIMUNG VS KARBI ANGLONG AUTONOMOUS COUNCIL & 3 ORS	Award of contracts by the State or its instrumentalities	THE HON'BLE MR. JUSTICE B.K. SHARMA
18	3 <sup>rd</sup>	<a href="#">RSA 20/2004</a>	LEBANANDA SRMAH VS SAMU HIRA AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR JUSTICE A K GOSWAMI
19	3 <sup>rd</sup>	<a href="#">RSA 136/2007</a>	LOSMAN PRASAD ROY & ANR VS NARAYAN CHOUDHURY	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
20	3 <sup>rd</sup>	<a href="#">WP(C) 2170/2014</a>	GO-002092W RAM MILAN VS THE UNION OF INDIA & 4 ORS	Other service matters with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
21	3 <sup>rd</sup>	<a href="#">RSA 69/2015</a>	SRI DIPAK KUMAR KAR VS SRI BISHWAJIT DAS @ BISHU DAS & 6 ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
22	4 <sup>th</sup>	<a href="#">RSA 157/2002</a>	MRS KAMLA BIBI & ANR VS ON THE DEATH OF ABDUL KHALIQUE HIS LEGAL HEIRS KABIR UDDIN & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
23	4 <sup>th</sup>	<a href="#">WP(C) 2701/2007</a>	THE STATE OF ASSAM & ORS VS SRI SUSHIL KUMAR (CHANDRA) SARMA & ANR.	Major punishment with respect to State Govt Employees	THE HON'BLE MR. JUSTICE B.K. SHARMA
24	4 <sup>th</sup>	<a href="#">CRP 374/2010</a>	SANAT RANJAN BARUAH VS SWAPAN DEY & ORS.	Civil Revision against orders passed in execution case	THE HON'BLE MR JUSTICE HRISHIKESH ROY
25	4 <sup>th</sup>	<a href="#">CRL.A(J) 95/2011</a>	MD AZAD KHAN VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE P. K. SAIKIA HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
26	4 <sup>th</sup>	<a href="#">CRL.A(J) 10/2012</a>	NARENDRA BORDOLOI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR. JUSTICE P.K. SAIKIA HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
27	5 <sup>th</sup>	<a href="#">RSA 109/2006</a>	MUSTT. KHALEDA BEGUM VS TAJUL ISLAM & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
28	5 <sup>th</sup>	<a href="#">WP(C) 2991/2013</a>	MAHENDRA NATH SARMA VS THE STATE OF ASSAM AND 4 ORS	Retirement benefits with respect to Service of Teachers of Provincialized Schools	THE HON'BLE MR. JUSTICE Michael zothankhuma
29	5 <sup>th</sup>	<a href="#">Crl.Pet. 516/2014</a>	AMITAVA SINHA VS THE STATE OF ASSAM AND ANR	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE C.R. SARMA

30	8 <sup>th</sup>	<a href="#">WP(C) 2284/2012</a>	MONOMOCHAN SARMA VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
31	8 <sup>th</sup>	<a href="#">RSA 100/2015</a>	MD. KHALIL AHMED VS MD. TOHSIN ALI & 16 ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
32	9 <sup>th</sup>	<a href="#">RSA 118/2004</a>	ON THE DEATH OF DIGENDRA NATH DAS HIS LEGAL HEIRS DAMODAR DAS AND ORS VS ON THE DEATH OF NIKHIL CH DAS HIS LEGAL HEIRS RANI BALA DAS & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR JUSTICE A K GOSWAMI
33	9 <sup>th</sup>	<a href="#">RSA 148/2004</a>	ABDUL MATIN AND ORS VS SAHAN UDDIN AND ORS		HON'BLE MR JUSTICE A K GOSWAMI
34	9 <sup>th</sup>	<a href="#">RSA 26/2006</a>	ON THE DEATH OF RAHIZUDDIN HIS LEGAL HEIRS AKBAR ALI (SON) & 2 ORS VS AHELA BEWA & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
35	9 <sup>th</sup>	<a href="#">RSA 27/2008</a>	RUPANJALI GOGOI & ORS VS GOLAP SAIKIA & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
36	9 <sup>th</sup>	<a href="#">RFA 14/2009</a>	SRI BASANT JAIN VS THE STATE OF ARUNACHAL PRADESH & ORS.	Appeals against Original Decrees	HON'BLE MR. JUSTICE N. CHAUDHURY
37	9 <sup>th</sup>	<a href="#">RFA 20/2009</a>	BASANT SURANA VS THE STATE OF ASSAM AND ORS	Appeals against Original Decrees	HON'BLE MR. JUSTICE N. CHAUDHURY
38	9 <sup>th</sup>	<a href="#">CRP 256/2010</a>	NATIONAL INSURANCE CO. LTD. VS ARJUN MONDAL & ORS	Civil Revision under Article 227 of the Constitution	HON'BLE MR JUSTICE HRISHIKESH ROY
39	9 <sup>th</sup>	<a href="#">CRP 416/2010</a>	RAMJI SARMAH VS SARASWATI DEVI & 2 ORS	Civil Revision against orders passed by Civil Court in suits	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
40	9 <sup>th</sup>	<a href="#">WP(C) 1398/2015</a>	SUNDARI MOHAN SEVA BHAWAN VS THE UNION OF INDIA & 4 ORS	Employees State Insurance Act, 1948	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
41	9 <sup>th</sup>	<a href="#">WP(C) 2988/2015</a>	RAHIMA KHATUN @ RAHIMA BIBI VS THE UNION OF INDIA & 2 ORS.	Orders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B.K. SHARMA
42	10 <sup>th</sup>	<a href="#">RSA 13/2004</a>	ON THE DEATH OF NAGENDRA MALLIK @ NARENDRA HIS LEGAL HEIRS :- DHIREN MALLIK & 8 ORS VS SMTI MENEKI DAS AND 5 ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR JUSTICE A K GOSWAMI
43	10 <sup>th</sup>	<a href="#">WP(C) 3865/2008</a>	NASIR HUSSAIN & ORS. VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
44	10 <sup>th</sup>	<a href="#">RFA 4/2009</a>	THE NATIONAL SMALL INDUSTRIES CORP. LTD. VS THE STATE BANK OF INDIA & ORS	Appeals against Original Decrees	HON'BLE MR. JUSTICE N. CHAUDHURY
45	10 <sup>th</sup>	<a href="#">RFA 18/2009</a>	M/S BURAGOHA TEA CO. LTD. & ANR. VS M/S COSMOS BUSINESS PVT. LTD.	Appeals against Original Decrees	HON'BLE MR. JUSTICE N. CHAUDHURY
46	10 <sup>th</sup>	<a href="#">WP(C) 4137/2012</a>	NITYANANDA RAY VS THE STATE OF ASSAM AND ORS	Orders passed by any other educational authority with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MANOJIT BHUYAN

47	10 <sup>th</sup>	<a href="#">WP(C) 7370/2013</a>	GUNAJEET MAZUMDER VS THE STATE OF ASSAM AND 3 ORS	Evaluation and totalling of marks in Examination	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
48	10 <sup>th</sup>	<a href="#">WP(C) 19/2015</a>	BONGAIGAON AUTO-TEMPO DRIVERS UNION VS THE STATE OF ASSAM AND 7 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE SUMAN SHYAM
49	11 <sup>th</sup>	<a href="#">RSA 149/2003</a>	ON THE DEATH OF BHANUMATI GHOSH HER LEGAL HEIRS SRI SUJEET GHOSH & ORS VS THE STATE OF ASSAM AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR JUSTICE A K GOSWAMI
50	11 <sup>th</sup>	<a href="#">RSA 187/2004</a>	SAMAR KRISHNA NATH VS AMITAVA NATH & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A.K. GOSWAMI
51	11 <sup>th</sup>	<a href="#">RSA 34/2007</a>	MD. RANA VS MUSTT. AJIUNESSA & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
52	11 <sup>th</sup>	<a href="#">RFA 27/2009</a>	ASSAM STATE ELECTRICTY BOARD & ORS VS SANJIB DEB	Appeals against Original Decrees	HON'BLE MR. JUSTICE N. CHAUDHURY
53	11 <sup>th</sup>	<a href="#">RFA 31/2009</a>	M/S THE EASTERN ENTERPRISE VS DIGANTA SAIKIA	Appeals against Original Decrees	HON'BLE MR. JUSTICE N. CHAUDHURY
54	11 <sup>th</sup>	<a href="#">CRP 418/2010</a>	BISWANATH OJHA & 6 ORS VS RAJIB SHAH	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR JUSTICE HRISHIKESH ROY
55	11 <sup>th</sup>	<a href="#">CRP 421/2010</a>	ZENITH DRUGS & ALLIED AGENCIES PVT. LTD. VS UNITED BANK OF INDIA & ORS	Civil Revision under Article 227 of the Constitution	THE HON'BLE MR JUSTICE HRISHIKESH ROY
56	11 <sup>th</sup>	<a href="#">CRP 443/2010</a>	M/S ABC INDIA LIMITED VS OIL & NATURAL GAS CORPORATION LTD.	Civil Revision under Article 227 of the Constitution	THE HON'BLE MR JUSTICE HRISHIKESH ROY
57	11 <sup>th</sup>	<a href="#">CRL.A(J) 57/2012</a>	KANAK GOGOI VS STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE P. K. SAIKIA HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
58	11 <sup>th</sup>	<a href="#">WP(C) 2669/2015</a>	MAJINA BIBI VS THE STATE OF ASSAM AND 3 ORS	Oders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B.K. SHARMA
59	12 <sup>th</sup>	<a href="#">RSA 38/2005</a>	AJIT KUMAR BARUAH VS DILIP KR DAS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A. K. GOSWAMI
60	12 <sup>th</sup>	<a href="#">CrL.A. 188/2006</a>	ANAM UDDIN LASKAR VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
61	12 <sup>th</sup>	<a href="#">RSA 77/2006</a>	ON THE DEATH OF BHIM BHADUR CHETRY HIS LEGAL HEIRS SUKUMARI SHARMA (WIFE) & ORS VS RAJ GOBINDA CHAKRABORTY	Second appeals arising out of suits in respect other matters	HON'BLE MR JUSTICE A K GOSWAMI
62	12 <sup>th</sup>	<a href="#">RSA 185/2006</a>	AJORAM NATH VS BASANTI BALA NATH	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
63	12 <sup>th</sup>	<a href="#">WP(C) 6481/2007</a>	SRI PRATAP KAIVARTA VS THE UNION OF INDIA & ORS	Other service matters relating to service of Defence Personal and Armed Forces	HON'BLE MR. JUSTICE UJJAL BHUYAN

64	12 <sup>th</sup>	<a href="#">CRP 447/2010</a>	DWIPEN SAIKIA & 6 ORS VS SMTI JITUMONI SAIKIA	Civil Revision under Article 227 of the Constitution	HON'BLE MR JUSTICE HRISHIKESH ROY
65	12 <sup>th</sup>	<a href="#">CRP 459/2010</a>	M/S ABC INDIA LIMITED & 2 ORS VS OIL & NATURAL GAS CORPORATION LTD. & ORS.	Civil Revision against orders passed by Civil Court in suits	THE HON'BLE MR JUSTICE HRISHIKESH ROY
66	12 <sup>th</sup>	<a href="#">WP(C) 4640/2013</a>	MD. ABDUL WADUD SHAH VS THE STATE OF ASSAM AND 6 ORS	Salary and allowancest with respect to State Govt Employees	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
67	12 <sup>th</sup>	<a href="#">WP(C) 6424/2013</a>	DAL PATHAK VS THE STATE OF ASSAM AND 6 ORS	Other service matters with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MANOJIT BHUYAN
68	12 <sup>th</sup>	<a href="#">WP(C) 2970/2014</a>	PULAKESH BHATTA VS THE STATE OF ASSAM AND 5 ORS	Appointment on compassionate ground on non-educational matter	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
69	12 <sup>th</sup>	<a href="#">WP(C) 619/2015</a>	ANIL RAJBONGSHI VS THE STATE OF ASSAM AND 5 ORS	Appointment of family members of victim extremists violence	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
70	15 <sup>th</sup>	<a href="#">CRP 456/2010</a>	ANIRUDDHA KUMAR AGARWALA VS THE MUNICIPAL BOARD OF DIBRUGARH & 4 ORS	Civil Revision under Article 227 of the Constitution	HON'BLE MR JUSTICE HRISHIKESH ROY
71	16 <sup>th</sup>	<a href="#">RSA 91/2004</a>	ON THE DEATH OF RAM NIYATI GOALA HIS LEGAL HEIRS SMT KALBASI GOALA AND ORS VS ON THE DEATH OF RAM NARESH GOALA HIS LEGAL HEIRS ARE PYARIYA GOALINI (WIFE) AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A.K. GOSWAMI
72	16 <sup>th</sup>	<a href="#">RSA 136/2004</a>	JATINDRA CH DEB AND ANR VS ASHIM KUMAR GHOSH AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
73	16 <sup>th</sup>	<a href="#">RSA 172/2005</a>	CHUNILAL CHAUHAN AND ORS VS JOGENDRA MISHRA AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
74	16 <sup>th</sup>	<a href="#">CRL.A(J) 97/2011</a>	RIAZUL AHMED VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR.JUSTICE P.K. SAIKIA THE HON'BLE MRS.JUSTICE RUMI KUMARI PHUKAN
75	16 <sup>th</sup>	<a href="#">WP(C) 3410/2013</a>	ANJALI AHMED VS THE STATE OF ASSAM AND 7 ORS	Seniority with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
76	16 <sup>th</sup>	<a href="#">WP(C) 5010/2013</a>	MD. AMJAD ALI SHEIKH VS THE STATE OF ASSAM AND 7 ORS	Seniority with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
77	16 <sup>th</sup>	<a href="#">WP(C) 6912/2013</a>	MANJUARA KHATUN & ANR. VS THE STATE OF ASSAM AND 6 ORS	Orders passed by the Director with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
78	17 <sup>th</sup>	<a href="#">RSA 67/2004</a>	RAMEN BORA VS BRAJEN BORA	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE A.K. GOSWAMI



79	17 <sup>th</sup>	<a href="#">RSA 177/2004</a>	GITA RANI DHAR AND ORS VS ON THE DEATH OF MILAN KANTI DEY HIS LEGAL HEIRS MS. ANUPAMA DEY (WIDOW) & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
80	17 <sup>th</sup>	<a href="#">CRP 62/2011</a>	MD ABDUL SUKUR VS MD. MUFASSIL ALI LASKAR & ORS	Civil Revision against orders passed by Civil Court in suits	THE HON'BLE MR JUSTICE HRISHIKESH ROY
81	17 <sup>th</sup>	<a href="#">WP(C) 3452/2011</a>	HITESWAR KARDONG & 3 ORS VS THE UNION OF INDIA & ORS	Selection and appointment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE UJJAL BHUYAN
82	17 <sup>th</sup>	<a href="#">RSA 84/2015</a>	SMT RINA BALA DEVI VS MD AHMED ALI	Second Appeals against orders MA(S)	HON'BLE MR. JUSTICE SUMAN SHYAM
83	18 <sup>th</sup>	<a href="#">RSA 111/2004</a>	JALADHAR SARMAH VS KUMUD CH. SARMA	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A.K. GOSWAMI
84	18 <sup>th</sup>	<a href="#">RSA 166/2005</a>	JYOTISH DEKA AND ORS VS ON THE DEATH OF GAJENDRA DEKA HIS LEGAL HEIRS HAREN DEKA & ORS	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
85	18 <sup>th</sup>	<a href="#">WP(C) 1408/2010</a>	MOTILAL VERMA VS THE STATE OF ASSAM AND ORS	Major punishment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MANOJIT BHUYAN
86	18 <sup>th</sup>	<a href="#">WP(C) 3050/2012</a>	JAWSNARA KHATUN VS STATE OF ASSAM & ORS.	Seniority with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MANOJIT BHUYAN
87	18 <sup>th</sup>	<a href="#">WP(C) 3148/2014</a>	MUKUT CHANDRA DAS VS THE STATE OF ASSAM AND 3 ORS	Selection and appointment with respect to State Govt Employees	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
88	18 <sup>th</sup>	<a href="#">RSA 102/2015</a>	MAJUMDAR RAJBONGSHI VS HARESWAR BARMAN & 3 ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
89	19 <sup>th</sup>	<a href="#">RSA 156/2004</a>	SUKUMAR NAMASUDRA AND ANR VS BHOJAN NAMASUDRA AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A.K. GOSWAMI
90	19 <sup>th</sup>	<a href="#">RSA 213/2004</a>	PARESH CH DAS VS PRADIP KR ROY	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A.K. GOSWAMI
91	19 <sup>th</sup>	<a href="#">CRP 58/2011</a>	BISWAJIT BHATTACHARJEE & 5 ORS. VS PRANATI KANA DAS @ 2 ORS.	Civil Revision under Article 227 of the Constitution	THE HON'BLE MR JUSTICE HRISHIKESH ROY
92	19 <sup>th</sup>	<a href="#">WP(C) 6558/2013</a>	DR. C.S.H.N. MURTHY VS TEZPUR UNIVERSITY & 2 ORS	Major punishment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI
93	19 <sup>th</sup>	<a href="#">WP(C) 3227/2015</a>	SMTI. DEEPALI PHUKAN VS DIBRUGARH UNIVERSITY & 4 ORS	Suspension with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MANOJIT BHUYAN

94	22 <sup>nd</sup>	<a href="#">RSA 53/2004</a>	ANDHERI MUSALMANI AND ORS VS SARIFAT ALI AND ANR	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A.K. GOSWAMI
95	22 <sup>nd</sup>	<a href="#">WP(C) 4161/2014</a>	SUBIR SINHA VS THE UNION OF INDIA & 5 ORS	Selection and appointment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE MANOJIT BHUYAN
96	22 <sup>nd</sup>	<a href="#">WP(C) 1064/2015</a>	PULEN CHOUDHURY & 4 ORS VS THE STATE OF ASSAM AND 4 ORS	election and appointment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE MANOJIT BHUYAN
97	23 <sup>rd</sup>	<a href="#">RSA 202/2004</a>	SHEO PRASAD CHOUHAN VS JOYRADHA DAS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A.K. GOSWAMI
98	23 <sup>rd</sup>	<a href="#">RSA 215/2004</a>	BIBHA RANI KAR AND ORS VS NILIMA KAR	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
99	23 <sup>rd</sup>	<a href="#">WP(C) 5061/2004</a>	SRI MOHAN ARYA VS THE UNION OF INDIA AND ORS	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR. JUSTICE B.K. SHARMA
100	23 <sup>rd</sup>	<a href="#">RSA 32/2007</a>	CHOTU DEVI YADAB VS JAMUNA PRASAD KOIRI	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
101	23 <sup>rd</sup>	<a href="#">WP(C) 608/2011</a>	MUSTT. JUBEDA KHATUN VS THE STATE OF ASSAM AND ORS	Oders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE B.K. SHARMA
102	23 <sup>rd</sup>	<a href="#">WA 187/2014</a>	ANWAR HUSSAIN VS THE STATE OF ASSAM & 2 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE K. SREEDHAR RAO, THE CHIEF JUSTICE (ACTING) HON'BLE MR.JUSTICE P.K. SAIKIA
103	23 <sup>rd</sup>	<a href="#">WA 327/2014</a>	NUR MOHAMMAD VS UNION OF INDIA & 5 ORS.	Writ Appeals under the Gauhati High Court Rules	THE HON'BLE MR.JUSTICE P. K. SAIKIA THE HON'BLE MRS.JUSTICE RUMI KUMARI PHUKAN
104	23 <sup>rd</sup>	<a href="#">WP(C) 2047/2015</a>	JITEN BORA VS THE STATE OF ASSAM AND 4 ORS	Transfer with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
105	24 <sup>th</sup>	<a href="#">RSA 56/2004</a>	JAYA HANDIQUE AND ORS VS BIMALA DUTTA	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
106	25 <sup>th</sup>	<a href="#">RSA 167/2004</a>	M/S RAJANI KANTA PAUL AND ORS VS NASIMA KHATOON	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE A. K. GOSWAMI
107	25 <sup>th</sup>	<a href="#">Crl.A. 143/2006</a>	SUBIR DHAR VS THE STATE OF ASSAM	Bail Application Under section 439 Cr. P. C	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN

108	25 <sup>th</sup>	<a href="#">RSA 31/2006</a>	SAYED UHAB ALI VS KHADEJA BIBI & ORS	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
109	25 <sup>th</sup>	<a href="#">MFA 100/2011</a>	UNION OF INDIA VS M/S MEGHALAYA CEMENT LTD.	Appeal from Railway Claims Tribunal	THE HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
110	25 <sup>th</sup>	<a href="#">WP(C) 4298/2013</a>	ROSE VALLEY HOTELS & ENTERTAINMENTS LTD. & 5 ORS VS THE STATE OF ASSAM AND 12 ORS	Army & Police Action	HON'BLE THE CHIEF JUSTICE(ACTING) MR. K. SREEDHAR RAO HON'BLE MR JUSTICE P. K. SAIKIA
111	25 <sup>th</sup>	<a href="#">WP(C) 861/2014</a>	GAJIUR RAHMAN VS THE UNION OF INDIA & 4 ORS	Selection and appointment relating to service of Defence Personal and Armed Forces	HON'BLE MR. JUSTICE UJJAL BHUYAN
112	26 <sup>th</sup>	<a href="#">RSA 55/2004</a>	JAYA HANDIQUE AND ORS. VS BIMALA DUTTA	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
113	26 <sup>th</sup>	<a href="#">RSA 212/2005</a>	MD. HUSSAIN AHMED & ORS VS MAHAMMAD ALI & ORS	Second appeals arising out of suits in respect other matters	HON'BLE MR. JUSTICE A.K. GOSWAMI
114	26 <sup>th</sup>	<a href="#">RFA 13/2008</a>	M/S SEOTIA STEELS LTD. VS NATIONAL BUILDING CONSTRUCTIONS	Appeals against Original Decrees	HON'BLE MR. JUSTICE N. CHAUDHURY
115	26 <sup>th</sup>	<a href="#">CRL.A(J) 65/2011</a>	SHRI ACHYUT SAHARIA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE P. K. SAIKIA HON'BLE MR. JUSTICE M. R. PATHAK
116	26 <sup>th</sup>	<a href="#">CrL.A. 154/2012</a>	RAJEN DAS AND ANR VS STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE P. K. SAIKIA HON'BLE MR. JUSTICE M. R. PATHAK
117	26 <sup>th</sup>	<a href="#">RSA 117/2012</a>	UNION OF INDIA VS SURJYA HAZARIKA & ANR	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR.JUSTICE P.K. SAIKIA